

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 480/252/ND/2018

In the matter of:

Winrade Trading Pvt. Ltd. & Ors.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 09.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :
For the Respondent : Ms. Kusum Yadav,
Company Prosecutor
For the IT :

ORDER

Income Tax Department given last chance for filing reply. For final arguments on 11.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

